NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

: TCP/10/(IB)/2017

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S) : SULZER INDIA PVT LTD

NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD

UNDER SECTION : 433(e) (f)

S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE**

REPRESENTATION BY WHOM

for M/s. R. Parthasanty

G.N. MOHAN KUMAR

Course for Petitivet

ORDER

Counsel for the petitioner present. Counsel for the Respondent present. The counsel for the petitioner undertakes to supply the copies pertaining to the Petition to other side today itself. Counsel for the respondent prays time to get instructions from his client. Put up on 13.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Tario Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)